

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/124(KB)2023  
IA(I.B.C)/980(KB)2024,  
IA(I.B.C)/1234(KB)2024,  
IA(I.B.C)/1066(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | <b>TATA CAPITAL FINANCIAL SERVICES LIMITED<br/>VS<br/>GLORY FURNISHERS PRIVATE LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 7</b>   |

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For the Suspended Board of Directors  
Ms. Sweta Majumdar, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **27<sup>th</sup> August, 2024**.

**Anamitra Pal  
Court Officer**